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of the Comptroller and, Auditor General of India thereon;

(b) Statement by Government accepting the above Report.
[Placed in ibrary. See No. LT-553/ 80 for (a) & (b)]

Report (1978-79) of the Central Silk Board, Bombay

SHRI CHARANJIT CHANANA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Annual Report of the Central Silk Board, Bombay, for the year 1978-79, under sub-section (a) of section 12 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-555/80].

Notification of the Ministry of Industry (Department of Industrial Development)

SHRI CHARANJIT CHANANA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification S.O. No. 102(E), dated the 19th February, 1980.

[Placed In Library. See No. LT-550/80].

Ordinances under Article 213 of the Constitution

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI YOGENDRA MAK-WANA): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Ordinances, under sub-section sub-clause (a) of clause (2) of article 213 of the Constitution, read with sub-clause (iv) of the clause (c) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Gujarat:--

(i) The Bombay Police (Gujarat Amendment) Ordinance, 1979, (Gujarat Ordinance No. 6 of 1979).

(ii) The Police (Incitement to Disaffection) (Gujarat Amendment) Ordinance, 1980 (Gujarat Ordinance No 3 of 1980).

[Placed in Library See No. LT-556/80 for (i) and (ii)]. II. A copy each (in English and Hindi) of the following Ordinances, under sub-clause (a) of clause (2) of article 213 of the Constitution, read with sub-clause (iv) of clause (c) of the Proclamation, dated the 17th February, 1980, issued by the President in relation to the State of Madhya Pradesh:—

(i) The Madhya Pradesh Atyavashyak Seva Sandharan Tatha Vichchinnata Nivaran (Sanshodhan) Adhyadesh, 1979 (Madhya Pradesh Ordinance No. 10 of 1979.

(ii) The Madhya Pradesh Atyavashyak Seva Sandharan Tatha Vichchinnata Nivaran (Sansho-) dhan) Nirsan Adhyadesh, 1980 (Madhya Pradesh Ordinance No. 2 of 1980)

[Placed in Library. See No. LT-557/80 for (i) and (ii)].

Report (May, 31, 1979) of the Commission of Inquiry on Maruti Affairs and its Appendices

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table: a copy (in Hindi) of the Report (May 31, 1979) of the Commission of Inquiry on Maruti Affairs and its Appendices. [Placed in Library. See No LT-565/80]

Notification under the Delhi Police Act, 1978

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Delhi Administration Notification F. 3/8/79 Home (P) Estt., dated the 10th January, 1980, under subsection (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library. See No. LT-650/80]

Annual Reports and Account_s (1978-79) of the Various Public Sector Undertakings under the Companies Act, 1956 and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under

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Re. firing on Onion sub-section (1) of section 619A of the Companies Act, 1956:---

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(i) (a) Ninth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by the Government accepting the above Report. [Paced in Library. See No LT-562] 80 for (a) and (b)]

(ii) (a) Fifteenth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Government (b) Statement by accepting the above Report.

[Placed in Library. See No. LT-560/80 for (a) and (b)].

(iii) (a) Twenty-fifth Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Statement by Government (b) accepting the above Report.

[Placed in Library. See No. LT-644/80 for (a) and (b)].

(iv) (a) Thirty-fifth Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-561/80 for (a) and (b)].

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Certified Annual Accounts (1976-77) of the Council of Scientific and Industrial Research New Delhi and related Papers

SHRI C. P N. SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

(a) Certified Annual Accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1976-77 and the Audit Report thereon, together with a statement giving reasons for the delay in laying the document.

(b) Review by Government on the working of the Council during the year 1977-78.

[Placed in Library. See No. LT-563/80 for (a) and (b).

Report and accounts (1978-79) of the Institute of Applied Man Power Research, New Delhi and related papers

SHRI C. P. N. SINGH: Sir, I also beg to lay on the Table:

(a) Sixteenth Annual Report and Accounts of the Institute of Ap. plied Man Power Research, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute.

[Placed in Library. See No. LT-564/80 for (a) and (b)].

The Navy Leave (1st Amendment), **Regulations**, 1980

SHRI C. P. N. SINGH: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Defence Notification S. R. O. No. 75, dated the 1st March, 1980, publishing the Navy Leave (1st Amendment), Regulations, 1980, under section 185 of the Navy Act, 1957 [Placed in Library. See No LT-559/80]

REFERENCE TO THE REPORTED FIRING ON ONION GROWERS IN NASIK

SHRI A. G. KULKARNI (Maharashtra): Sir. I have given notice of . . . (Interruptions)

AN HON. MEMBER: Sir, on a point of order....(Interruptions)